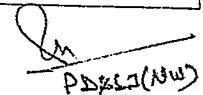


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-


Sl.No.	Name of the official	From	To
1.	Sh. Rajesh Shankar S/o Sh. Hari Shankar Singh (E.C.-60598580)	PA in the court of Sh. Deepak Kumar, Ld. ACMM (NW), Rohini Courts, Delhi.	PA in the court of Sh. Babru Bhan, Ld. ASJ-03 (NW), Rohini Courts, Delhi.
2.	Ms. Nidhi Puri W/o Sh. Dhirender Puri (E.C.-34720799)	PA in the court of Sh. Babru Bhan, Ld. ASJ-03 (NW), Rohini Courts, Delhi.	PA in the court of Sh. Deepak Kumar, Ld. ACMM (NW), Rohini Courts, Delhi.
3.	Ms. Manta W/o Sh. Mukesh Kumar (E.C.-23077231)	PA in the court of Sh. Neeraj Gaur, Ld. ASJ-05 (NW), Rohini Courts, Delhi.	PA in the court of Ms. Susheel Bala Dagar, Ld. ASJ-01 (POCSO) (NW), Rohini Courts, Delhi.
4.	Ms. Neetu D/o Late Sh. Ram Kumar (E.C.-34192591)	PA in the court of Ms. Susheel Bala Dagar, Ld. ASJ-01 (POCSO) (NW), Rohini Courts, Delhi.	PA in the court of Ms. Sanya Dalal, Ld. MM-01 (NW), Rohini Courts, Delhi.
5.	Sh. Sangh Priya Gautam S/o Sh. Hari Singh Gautam (E.C.-1322)	Sr. PA in Office Pool (NW), Rohini Courts, Delhi.	Sr. PA in the court of Sh. Ayush Sharma, Ld. MM-02 (NW), Rohini Courts, Delhi.
6.	Sh. Vijay Kumar S/o Sh. J.R. Verma (E.C.-13283)	Reader/SJA in the court of Ms. Ritika Kansal, Ld. MM (NW), Rohini Courts, Delhi.	Branch In-Charge/SJA, Stationery Branch, Rohini Courts, Delhi.
7.	Sh. Deepak Nayyar S/o Sh. S.K. Nayyar (E.C.-99140319)	JA in CMM Office (NW), Rohini Courts, Delhi.	Reader/JA in the court of Ms. Ritika Kansal, Ld. MM (NW), Rohini Courts, Delhi.
8.	Ms. Neha Arora D/o Sh. Raj Kumar Arora (E.C.-39903084)	Reader-cum-Ahlmad/JJA in the court of Sh. Kumar Rahul, MM NIA, Digital Court No. 01 (NW), Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Mohd. Farukh, Ld. ASJ (Spl. FTC) (NW), Rohini Courts, Delhi.
9.	Ms. Chaman Prabha W/o Sh. Amit Kumar (E.C.-17353646)	Reader-cum-Ahlmad/JJA in the court of Ms. Shivani Mangla, MM NIA, Digital Court No. 02 (NW), Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Jitendra Singh, Ld. ASJ (Electricity) (NW), Rohini Courts, Delhi.
10.	Ms. Pinki W/o Sh. Jasveer Singh (E.C.-57733503)	Reader-cum-Ahlmad/JJA in the court of Ms. Remu, MM NIA, Digital Court No. 03 (NW), Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Gurdeep Singh, Ld. DJ (CC) (NW), Rohini Courts, Delhi.
11.	Sh. Vipin Kumar S/o Sh. Ranchander (E.C.-68681771)	Asstt. Ahlmad/JA in the court of Sh. Mohd. Farukh, Ld. ASJ (Spl. FTC) (NW), Rohini Courts, Delhi.	Reader-cum-Ahlmad/JA in the court of Sh. Kumar Rahul, MM NIA, Digital Court No. 01 (NW), Rohini Courts, Delhi.
12.	Sh. Jain Mathur S/o Late Sh. H.K. Mathur (E.C.-56675087)	Asstt. Ahlmad/JJA in the court of Sh. Gurdeep Singh, Ld. DJ (CC) (NW), Rohini Courts, Delhi.	Reader-cum-Ahlmad/JJA in the court of Ms. Remu, MM NIA, Digital Court No. 03 (NW), Rohini Courts, Delhi.
13.	Sh. Gaurav Kanojia S/o Sh. Satish Kr. Kanojia (E.C.-23478800)	Asstt. Ahlmad/JJA in the court of Sh. Jitendra Singh, Ld. ASJ (Electricity) (NW), Rohini Courts, Delhi.	Reader-cum-Ahlmad/JJA in the court of Ms. Shivani Mangla, MM NIA, Digital Court No. 02 (NW), Rohini Courts, Delhi.
14.	Sh. Barhmanand S/o Sh. Surat Singh (E.C.-92240937)	Branch In-Charge/SJA in Copying Agency, Rohini Courts, Delhi.	Reader/SJA in the court of Sh. Vaibhav Chaurasia, Ld. MM-04 (NW), Rohini Courts, Delhi.
15.	Sh. Rakesh Kumar S/o Sh. Raghubir Singh (E.C.-51716707)	Reader/SJA in the court of Sh. Vaibhav Chaurasia, Ld. MM-04 (NW), Rohini Courts, Delhi.	Branch In-Charge/SJA in Copying Agency, Rohini Courts, Delhi.
16.	Sh. Arun Kumar S/o Sh. Jagdish Singh (E.C.-52764689)	JA in Judicial Branch (NW), Rohini Courts, Delhi.	Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi.


P.D.S.J. (NW)

17	Sh. Sandeep (E.C.-39165627)	Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi	JA in General Administration Branch (NW), Rohini Courts, Delhi
18.	Sh. Sunil S/o Sh. Naresh (E.C.-49278249)	Asstt. Ahlmad/JJA in the court of Sh. Deepak Kumar, Ld. ACM (NW), Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Vaibhav Chaurasia, Ld. MM-04 (NW), Rohini Courts, Delhi.
19.	Sh. Naresh Kumar S/o Sh. Shadi Lal (E.C.-39655602)	JA in General Branch-I (NW), Rohini Courts, Delhi	JA in Record Room, Rohini Courts, Delhi
20.	Ms. Rajni Grover W/o Sh. Sanjay Grover (E.C.-25868018)	SJA in Record Room, Rohini Courts, Delhi	SJA in General Branch-I (NW), Rohini Courts, Delhi
21	Ms. Zamgaitun W/o Sh. Vivek (E.C.-64521884)	JA in Care Taking Branch, Rohini Courts, Delhi	Asstt. Ahlmad/JA in the court of Sh. Neeraj Gaur, Ld. ASJ-05 (NW), Rohini Courts, Delhi
22	Sh. Vivek Kumar S/o Sh. Baljeet Singh (E.C.-29233076)	Asstt. Ahlmad/JJA in the court of Sh. Neeraj Gaur, Ld. ASJ-05 (NW), Rohini Courts, Delhi.	JJA in Care Taking Branch, Rohini Courts, Delhi
23.	Sh. Ram Swaroop S/o Late Sh. Ram Chander (E.C.-53274100)	Orderly in the court of Ms. Preeti Rajoria, Ld. MM (Mahila Court-2) (NW), Rohini Courts, Delhi	Orderly in the court of Ms. Sanya Dalal, Ld. MM-01 (NW), Rohini Courts, Delhi

Notes:-

1. Sh. Sanjay Pal Singh, JA posted in Computer Branch is directed to look after the work as Branch In-Charge of Computer Branch, Rohini Courts, Delhi in addition to the duties already assigned to him.
2. Sh. Puneet Luthra, JA posted in PS office of the undersigned is directed to look after the work as Branch In-Charge of VWDC, Rohini Courts, Delhi in addition to the duties already assigned to him.
3. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.



 (YASHWANT KUMAR)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.(NW)/RC/2022 36953-37052

Date 07/11/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.


 PRINCIPAL DISTRICT & SESSIONS JUDGE
 NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

7011

Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

Pursuant to this office's Order No.-F2(2)/Admn.(NW)/RC/2022/36953-37052 dated 07.11.2022, the officials mentioned at Serial No. 1, 2, 6, 7, 8, 10, 11, 12, 16, 17 and 18 are hereby stands relieved with immediate effect and are directed to join their duties at transferee place immediately.

Note:- Non-compliance of the order or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken as per rules.



(YASHWANT KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No. F2(2)/Admn(NW)/RC/2022/ 37377-425

Dated 15.11.22

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (North-West), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/ A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
6. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- ✓7. The Web-site Committee, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Computer Branch, Rohini Courts, Delhi.
9. Personal Office of the undersigned.
10. The Facilitation Centre, Rohini Courts, Delhi.
11. The ALIO, Library Branch, Rohini Courts, Delhi.
12. The Record Officer, North-West District, Rohini Courts, Delhi.
13. Dealing Official, LAYERS Seat, Rohini Courts/ Tis Hazari Courts, Delhi for uploading on Centralized Web-site through LAYERS.
14. The Officials concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI